

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).11237/2022

(Arising out of impugned final judgment and order dated 23-06-2022 in CMP No. 9962/2022 passed by the High Court Of Judicature At Madras)

THIRU K. PALANISWAMY

Petitioner(s)

VERSUS

M. SHANMUGAM &amp; ORS.

Respondent(s)

(IA No.88919/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.89831/2022 - EXEMPTION FROM FILING O.T., IA No.88915/2022 - EXEMPTION FROM FILING O.T., IA No.90016/2022 - EXEMPTION FROM FILING O.T., IA No.177065/2022 - INTERVENTION/IMPLEADMENT, IA No.89829/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.88914/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.90015/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.88917/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No.11579/2022 (XII)

(IA No.89276/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.89279/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No.11578/2022 (XII)

(IA No.89597/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.89599/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No.15753/2022 (XII)

(IA No.147689/2022 - APPLICATION FOR PERMISSION, IA No.131994/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.131992/2022 - EXEMPTION FROM FILING O.T., IA No.131993/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No.15705-15706/2022 (XII)

(IA No.131077/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.131075/2022 - EXEMPTION FROM FILING O.T., IA No.131076/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 11-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE HRISHIKESH ROYFor Petitioner(s) Mr. Ranjit Kumar, Sr. Adv.  
Mr. Aditya Dev Triguna, Adv.  
Ms. Awantika Manohar, AOR

Mr. Guru Krishna Kumar, Sr. Adv.  
Mrs. P. Rajalakshmi, Adv.  
Mr. Goutham Shivshankar, AOR  
Ms. Ruchira Goel, Adv.  
Mr. Shantanu Singh, Adv.  
Mr. Ravi Sehgal, Adv.  
Mr. Adit Jayeshbhai Shah, Adv.

Ms. Diksha Rai, AOR  
Mr. Gowtham Kumar, Adv.  
Mr. Ankit Agarwal, Adv.  
Ms. Ragini Pandey, Adv.  
Mr. Prateek Dhankhar, Adv.

Mr. Mukul Rohatgi, Sr. Adv.  
Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Vijay Narayan, Sr. Adv.  
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Mr. Vinodh Kanna B., AOR  
Mr. Abhilash M.R., Adv.  
Ms. Shagufa Khan, Adv.

Mr. Mukul Rohatgi, Sr. Adv.  
Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. C Aryama Sundaram, Sr. Adv.  
Mr. Atul Yeshwant Chitale, Sr. Adv.  
Mr. K.V. Vishwanathan, Sr. Adv.  
Mr. Vijay Narayanan, Sr. Adv.  
Mr. Balaji Srinivasan, AOR  
Mr. K Gowtham Kumar, Adv.  
Mr. Shiva Krishnamurti, Adv.  
Ms. Aakriti Priya, Adv.  
Ms. Gauri Pasricha, Adv.  
Mr. Rohan Dewan, Adv.  
Mr. Devamshu Behl, Adv.  
Mrs. Lakshmi Rao, Adv.  
Ms. Rohini Musa, Adv.  
Mr. Prabhu V, Adv.  
Mr. Vinayak Goel, Adv.

For Respondent(s)

Mr. Mukul Rohatgi, Sr. Adv.  
Mr. C.S. Vaidyanathan, Sr. Adv.  
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Mr. Ashish Kumar Upadhyay, Adv.  
Mr. Y. Lokesh, Adv.  
Mr. V. Kandha Prabhu, Adv.  
Mr. V. Sibi Kargil, Adv.  
Mr. L.R. Venkatesan, Adv.  
Ms. Maitri Goal, Adv.  
Ms. Priyanka Chowdhary, Adv.  
Mr. Sachin Kumar Verma, Adv.  
Mr. Surya Narayan Patro, Adv.  
Ms. Yakeen Bishoyi, Adv.  
Mr. Hemant Kumar Niranjana, Adv.  
Mr. Akshat Shrivastava, AOR

Mr. V.N. Subramaniam, Adv.  
Ms. Anzu. K. Varkey, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Mr. C.S. Vaidyanathan, Mr. Mukul Rohatgi and Mr. Atul Yeshwant Chitale, learned senior counsel have concluded their submissions for the respective respondents.

Mr. Guru Krishna Kumar and Mr. Ranjit Kumar, learned senior counsel have concluded on their rejoinder submissions.

Judgment reserved.

The respective parties may file their written submissions/additional written submissions, if so desired, latest by 16.01.2023.

(ARJUN BISHT)  
COURT MASTER (SH)

(RANJANA SHAILEY)  
COURT MASTER (NSH)